

From,

Krishna Swaroop Dhar Dwivedi, H.J.S,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Government of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085

No. 472/Admin.(Services)/2021 Dated:Allahabad: October 01, 2021

**Subject: Nomination for Training Courses to be Organized by NICFS, Delhi during October-December, 2021.**

Sir,

With reference to your letters no. 20/02/2021-NICFS dated 20.09.2021 and 20/82/2020-NICFS dated 24.09.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the online programmes/courses mentioned against their names:

**CHART-X**

S. No.	Course Name	Course Dates	Nominations (Sri/Sushri/Smt.)
1.	Seminar on Issues in Investigation of NDPS Cases	04 – 06 Oct., 2021 (3 days)	1. Subhash Chandra-VII, A.D.J., Muzaffar Nagar 2. Sanjay Kumar Shukla, A.D.J., Allahabad
2.	Course on Cyber Forensics	04 – 08 Oct., 2021 (5 days)	1. Yogesh Jain, Civil Judge (J.D.), Sadabad-Hathras 2. Tarunima Pandey, Civil Judge (J.D.), Faizabad
3.	Course on Applications of Criminology in Analysis of Modern Trends in Crime	25 – 29 Oct., 2021 (5 days)	1. Nasir Ahmad-III, Spl. Judge, (U.P. Dacoity, A.A.), Mainpuri 2. Sunil Kumar Yadav, A.D.J., Ramabai Nagar 3. Alok Sharma, A.D.J., Unnao
4.	Course on Incident Response Management	08 – 12 Nov., 2021 (5 days)	1. Vandana Agarwal, Civil Judge (J.D.), Gautambuddha Nagar 2. Amrisha Srivastava, Addl. Civil Judge (J.D.), Mohammadi-Lakhimpur
5.	Course on Prevention & Control of Drug Abuse	15 – 17 Nov., 2021 (3 days)	1. Purushottam Awasthi, Civil Judge (J.D.), Bahraich 2. Yogesh Shiva, Civil Judge (J.D.), Mainpuri
6.	Course on Information Security, Digital Forensics and Online Social Media	22 – 26 Nov., 2021 (5 days)	1. Nutan Chauhan, Civil Judge (J.D.), Sahaswan-Budaun 2. Khan Zishan Masood, Civil Judge (J.D.), Barabanki
7.	Course on Expediting Justice through Research	13 – 17 Dec., 2021 (5 days)	1. Anurodh Mishra, Spl. J. (SC/ST, Pev. Of Atroci Act), Varanasi 2. Sanjeev Kumar Tiwari, A.D.J. (POCSO), Muzaffar Nagar 3. Narendra Kumar-III, Addl. Principal Judge, Family Court, Shahjahanpur
8.	Course on Network Security & Forensics (Offline/Physical Mode)	13 – 17 Dec., 2021	1. Shashank Gupta, Judicial Magistrate, Gautambuddha Nagar

		(5 days)	2. Akansha Bansal, Civil Judge (J.D.), Khurja-Bulandshahar
9.	Course on Social Media Intelligence and Evidence	20 – 22 Dec., 2021 (3 days)	1. Shivarth Khare, Judicial Magistrate, Allahabad 2. Priya Kumari Rai, Judicial Magistrate, Deoria
10.	Course on Intellectual Property Rights Violations	20 – 22 Dec., 2021 (3 days)	1. Yashpal, Judge Small Cause Court, Faizabad 2. Ganga Sharma, Civil Judge (J.D.), Ghazipur 3. Virat Mani Tripathi, Judicial Magistrate, Gorakhpur
11.	Course on Wildlife Crime and Forensic Science	20 – 23 Dec., 2021 (4 days)	1. Dhruvesh Singh Yadav, Judicial Magistrate, Raebareli 2. Abhinav Srivastava, Metropolitan Magistrate, Kanpur Nagar
12.	Course on Imaging and Video Technology	27 – 29 Dec., 2021 (3 days)	1. Kisa Zaheer, Civil Judge (J.D.), Kunda-Pratapgarh 2. Shaleen Mishra, Judicial Magistrate, Gonda

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

I/c Joint Registrar (J) (Services)

**No. 472(i)/Admin. (Services)/2021 Dated: October 01, 2021**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, Muzaffar Nagar, Allahabad, Hathras, Faizabad, Mainpuri, Ramabai Nagar, Unnao, Gautambuddha Nagar, Lakhimpur, Bahraich, Budaun, Barabanki, Varanasi, Shahjahanpur, Bulandshahar, Deoria, Ghazipur, Gorakhpur, Raebareli, Kanpur Nagar, Pratapgarh and Gonda with the request to inform the Officers concerned accordingly.
3. The nominated officers are requested to **compulsorily** furnish their contact details (**mobile number and e-mail ID**) at the earliest to NICFS, Delhi at [training.nicfs@nic.in](mailto:training.nicfs@nic.in) under intimation to the undersigned ([services@allahabadhighcourt.in](mailto:services@allahabadhighcourt.in)). It is also informed that if the situation due to COVID-19 improves, the training courses of the nominated officers will be conducted at NICFS' premises at Delhi. In case these Courses to be organized at Institute's premises, prior intimation will be sent by the Institute in due course. In that scenario, the nominated officers must not proceed without acceptance of nomination.  
They are further informed that the list of accepted nominees can be downloaded from NICFS's website [www.nicfs.gov.in](http://www.nicfs.gov.in) under link 'Training' about 15 days prior to the Course and a police wireless message will be issued to the nominated Officers by NICFS, Delhi. They are also requested to check the said website from time to time for further communication.
4. The Joint Registrar (J) (Computer), High Court, Allahabad.

sd/-

I/c Joint Registrar (J) (Services)